

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.179/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	IOT Infrastructure & Energy Services Ltd-Vs-IOT Utkal Energy Services Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanku Banerji, Adv.
2. Aman Abdullah, Adv.
3. Kuldeep Hallick, Adv.
4. Sanchari Debnath, Adv.

For Petitioners.

Sanchari
Debnath
04/01/18.

1. Anirban Ray. Advocate
2. Anupam Bhattacharya
3. A.L. Chatterjee

For.

Response no. 2

ORDER

Arslan
4.1.18

Ld. Counsel for the petitioners and the respondent no. 2
is present.

List it on 19/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)